

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE AND INSURANCE)

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NEW DELHI: THE 27th May, 1972.

NOTIFICATION  
INCOME TAX

No. 93 ( F.No.404/193/72-ITCC): In supersession of the Notification No.313 (F.No.403/50/71-ITCC) dated 9th November, 1971 and in exercise of the powers conferred by section 2(43-B) of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby authorises the Commissioner of Income-tax (Recovery) Delhi to exercise the powers of a Tax Recovery Commissioner.

2. This Notification shall come into force with immediate effect.

*A.K. Nasta*  
( A.K. Nasta )

Under Secretary to the Government of India

The Manager,  
Government of India Press,  
New Delhi.

No. 93 (F.No.404/193/72-ITCC):

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*A.K. Nasta*  
( A.K. Nasta )

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